

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 819
TO BE ANSWERED ON 26.07.2024

POCSO RULES

819: MS. S. JOTHIMANI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the amount of funds allocated and spent on information dissemination in public spaces as per Section 3(2) of the POCSO Rules (2020) during the last three years, year-wise;
- (b) the details of the steps taken by the Centre for awareness generation under Section 3(3) of the POCSO Rules (2020), alongwith the Centre-State financial share in the same;
- (c) the details of the expenditure incurred by the Centre on training, orientation programmes and sensitisation workshops for personnel coming in contact with children under Section 3(6) of the POCSO Rules; and
- (d) the number and details of the programmes conducted under Section 3(6) of the Act along with the number of participants therein, Profession wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (d): As per section- 44 of the Protection of Children from Sexual Offences (POCSO) Act, 2012, the National Commission for Protection of Child Rights (NCPCR) is mandated to monitor the implementation of the POCSO Act. The Ministry of Women and Child Development releases funds to NCPCR for carrying out various activities including monitoring of implementation of POCSO Act.

Section 43 of the POCSO Act, 2012 provides that the Central Government and every State Government shall take all measures to give wide publicity to the provisions of the Act. In accordance with this, the Government has taken various steps from time to time, as detailed below, to create awareness of the provisions of the POCSO Act through electronic and print media, consultations, workshops and training programmes with stakeholders concerned:

1. A short Video Clip on POCSO Act was developed and disseminated on TV. The video clip was also played in Cinema halls on 840 screens. Audio spot of 45 Seconds was aired on FM stations. Print Campaign was done in newspapers on Pan India basis on 08.03.2020, 15.03.2020 and 22.03.2020. This awareness campaign about POCSO Act, was done by the Ministry of Women & Child Development in 2020.
2. National Council of Educational Research and Training (NCERT) has published information on Childline (1098) – 24x7 Helpline for children and POCSO eBox on the back side of the front cover of all the course books from class 6th to class 12th to equip the children with the information regarding possible modes of protection/complaints.

3. Further, the Ministry has organized following zonal conferences and sensitization/dissemination workshops under Mission Vatsalya Scheme:

i. **Zonal Conferences:** Outreach with State Governments/UT Administrations and Stakeholders on Strategic Interventions for addressing malnutrition concerns and for the development, empowerment and protection of Women and Children including Mission Vatsalya scheme.

ii. **Dissemination Workshops:** National dissemination workshop was held on Juvenile Justice (Care and Protection of Children) Act, 2015, Protection of Children from Sexual Offences Act, 2012 and the rules thereunder, the Adoption Regulations, 2022 and provisions under Mission Vatsalya Scheme on 17.08.2022 and 29.08.2022 with all States/UTs, line Ministries/ Departments, representatives from Police, National Institute of Mental Health and Neuro Sciences (NIMHANS), National Commission for Protection of Child Rights (NCPCR), Child Protection functionaries including members of Child Welfare Committees(CWCs)/Juvenile Justice Boards(JJBs) and other stakeholders.

iii. **Workshops:** Workshops on sensitization/ training programme for Panchayati Raj Representatives (PRIs), Urban Local Bodies (ULBs) and Police on Child Rights & Protection including Mission Vatsalya Scheme at Srinagar, Jammu & Kashmir (J&K) on 16.11.2022 and 14.09.2023 and 15.09.2023 in collaboration with UT Administration. This workshop was attended by officers from Ministry, NCPCR, UT of J&K, Administrative and Police Training Institutes, District Child Protection Officers (DCPOs), CWCs, JJBs, Special Juvenile Police Units (SJPU), representative from UNICEF and other Stakeholders.

iv. **Vatsal Bharat:** Regional symposiums on child protection, child safety and child welfare including provisions under Mission Vatsalya Scheme were organized, starting from 02.07.2023 to 18.08.2023 at Delhi, Bhopal, Mumbai, Ranchi, Guwahati and Varanasi. In the Regional Symposiums, representatives from States/UTs including members of Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs), Members of Village Child Protection Committee (VCPC) and Anganwadi Workers participated. Total 9500 members participated.

v. **A three day consultation** was organized by the Ministry from 22.03.2023 to 24.03.2023 at National Institute of Public Cooperation and Child Development (NIPCCD) to improve uses of Mission Vatsalya portal by its user/stakeholders.

vi. **A virtual technical training Session** on the modules of Institutional and Non- Institutional Care of Mission Vatsalya portal for North Eastern States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura) was organized by the Ministry on 15.11.2023.

vii. **NIPCCD has conducted** 52 training programmes during last three years financial years under Section 3(6) of POCSO Rules covering 2779 participants. Participants included Principals of Kendriya Vidyalaya, Government Officers of Railways, Banks and others Public Service Undertaking (PSUs), Representatives of voluntary organizations working in the field of Women and Children, officials of Ministry of Women and Child Development, Child Development Project Officers,

Supervisors, Anganwadi Workers, functionaries of Competition Commission of India, school teachers and staff, faculty of Universities, secondary and higher secondary school children, functionaries of Mission Vatsalaya, Special Juvenile Police Units, law enforcement agencies like Police & Judiciary, medical professionals, members of Child Welfare Committees & Juvenile Justice Board and coordinators of Special Adoption Agencies.

Details of total funds released under Mission Vatsalya during the last three years including for awareness are placed at **Annexure**.

Annexure

STATEMENT REFERRED TO IN PART (A)-(D) OF REPLY IN LOK SABHA UNSTARRED QUESTION NO. 819 TO BE ANSWERED ON 26.07.2024 ASKED BY MS. S. JOTHIMANI INDICATING DETAILS OF TOTAL FUNDS RELEASED UNDER MISSION VATSALYA SCHEMES DURING THE LAST THREE YEARS INCLUDING FOR AWARENESS.

Financial Year	2021-22	2022-23	(Rs. In Lakh) 2023-24
Total Fund Released	63546.23	88476.04	134168.11
